

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 266/2001
in
O.A. NO. 1243/2000

(16)

New Delhi this the 20th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

Rakesh Kumar ... Applicant

(By Shri P.S. Mahendru, Advocate)

-versus-

Union of India & Ors. ... Respondent

(By Shri N.S. Mehta, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

All that is sought to be done in the present review application is to re-argue the OA on merits, which cannot be the scope and ambit of a review application. Present review application is accordingly rejected.

V.K. Majotra,

(V.K. Majotra)
Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

/as/